

**HIGH COURT OF SIKKIM
GANGTOK**

No. 1360/HCS/

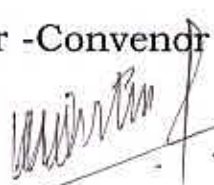
dated: 10.08.2020

NOTIFICATION

Hon'ble the Chief Justice, High Court of Sikkim is pleased to constitute Artificial Intelligence Committee of the High Court of Sikkim for introducing, conceptualizing, implementing and monitoring the use of Artificial Intelligence in the High Court of Sikkim and all the Courts and Tribunals within its jurisdiction, comprising of the following: -

1. Hon'ble Mr. Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim and
Chairman, Computer Committee- Chairman
2. District & Sessions Judge,
East District at Gangtok - Member
3. Dr. L. P. Sharma,
Sr. Technical Director,
NIC, Gangtok - Member
4. Central Project Coordinator,
High Court of Sikkim - Member -Convendr

By order,


(K.W. Bhutia)
Registrar General

Memo No.: 1361 to 1377

Date: 10/08/2020

Copy to:

1. Addl. Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Sikkim
2. Addl. Registrar-cum-PPS to Hon'ble Judge, High Court of Sikkim.
3. Private Secretary to Hon'ble Mr. Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim and Chairman, Computer Committee.

4. Secretary General, Supreme Court of India, New Delhi.
5. District & Sessions Judge, East District at Gangtok
6. Dr. L.P. Sharma, Sr. Technical Director, NIC, Gangtok
7. Central Project Coordinator, High Court of Sikkim, Gangtok.
8. Advocate General, Government of Sikkim, Gangtok.
9. Addl. Advocate General, Government of Sikkim, Gangtok.
10. The Commissioner-cum-Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.
11. All Judicial Officers of Sikkim.
12. All Registrar Generals of the High Courts.
13. The President, Bar Association of Sikkim, Gangtok.
14. The President, Namchi Bar Association, South Sikkim.
15. PA to Registrar General, High Court of Sikkim, Gangtok.
16. PA to Registrar, High Court of Sikkim, Gangtok.
17. The Computer Cell, High Court of Sikkim.
18. Notice Board.
19. Guard file, and
20. File.


10-08-2020.
Registrar